

FORM A PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/S SHRI SHYAM MADHAV POLYBAGS PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	SHRI SHYAM MADHAV POLYBAGS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	16/06/2014
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Rajasthan, Jaipur
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U25209RJ2014PTC045758
5	Address of the registered office and principal office (if any) of corporate debtor	104, BUILDING NO.1, LANDMARK TREASURE TOWN, BADGAON, UDAIPUR, RAJASTHAN - 313001
6	Insolvency commencement date in respect of corporate debtor	30/08/2019
7	Estimated date of closure of insolvency resolution process	26/02/2020 (180 days from 30/08/2019)
8	Name and registration number of the insolvency professional acting as interim resolution professional	ARVIND KAUSHIK IBBI/IPA-001/IP-P00291/2017-18/10535
9	Address and e-mail of the interim resolution professional, as registered with the Board	P-4, TILAK MARG, C-SCHEME, JAIPUR-302005 Email: ca73588@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	P-4, TILAK MARG, C-SCHEME, JAIPUR-302005 Email: ca73588@gmail.com
11	Last date for submission of claims	13/09/2019
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable as per information available with IRP
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: As at No.10 above.

Notice is hereby given that the National Company Law Tribunal, Jaipur Bench has ordered the commencement of a corporate insolvency resolution process of the **SHRI SHYAM MADHAV POLYBAGS PRIVATE LIMITED** on 30/08/2019.

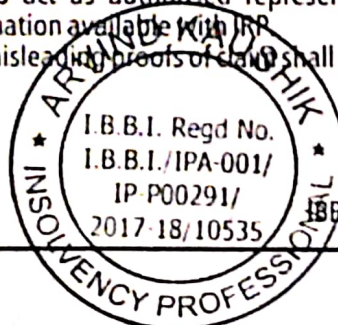
The creditors of **SHRI SHYAM MADHAV POLYBAGS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before 13/09/2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA-Not

Applicable as per information available with IRP. Submission of false or misleading proofs of claims shall attract penalties.

Date : 02/09/2019
Place : Jaipur



Arvind Kaushik
ARVIND KAUSHIK
Interim Resolution Professional
IBBI/IPA-001/IP-P00291/2017-18/10535